

Board, Electroplating and Meat processing units are causing water pollution and foundries are causing air pollution, in Agra.

(b) Following remedial steps have been taken to check pollution in Agra.

- (i) A time bound action plan for control of pollution has been prepared in consultation with the State Government under which the polluting units are required to meet the prescribed standards by December 31, 1991.
- (ii) Since 1983, industries which cause air pollution are not permitted to operate in Agra ;
- (iii) Industries which do not use fossil fuel are allowed only after impact assessment studies.

(c) No, Sir.

(d) No, Sir.

(e) Does not arise.

[English]

Ancient Monuments at Chittorgarh Fort in Rajasthan

811. **Shrimati Mahendra Kumari :** Will the Minister of Human Resource Development be pleased to state :

(a) whether adequate arrangements have been made to maintain the ancient monuments at Chittorgarh Fort, Bundi and Alwar Forts in Rajasthan ;

(b) if so, the details thereof;

(c) whether taking photographs of the ancient monuments at the above Forts is prohibited by the Archaeological Department ; and

(d) if so, the reasons therefor ?

The Minister of Human Resource Development (Shri Arjun Singh) : (a) and (b) : Yes sir. Adequate arrange-

ments have been made for the proper maintenance of the centrally protected monuments in Chittorgarh Fort and Chitrashala in Bundi Fort. The Fort at Alwar is not a centrally Protected Monument.

Allocation of sufficient funds have been made for the maintenance, structural conservation, chemical preservation and horticultural developments of the monuments mentioned above.

(c) and (d) : Still photography, with hand camera (without use of stand) is permitted.

Revision of Incentive Schemes for Family Welfare Programme

812. **Shri Rajendra Kumar Sharma :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Union Government propose to revise the incentive schemes available under family planning programme ; if so, the details thereof ;

(b) whether the Government propose to initiate new schemes for curbing birth rate, in view of recent Census findings ; and

(c) if so, the steps taken thereon ?

The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha) : (a) As a part of the overall strategy to revamp the Family Welfare Programme in the country, various proposals and alternatives including those relating to incentives and disincentives are under consideration and no final decision has been taken in the matter.

(b) and (c) : The national objective is to achieve a balanced growth of population by 2000 A.D. The latest census results have shown that present growth rate of our population is still over 2% per annum and the Government is seriously concerned

about it. In order to curb the galloping population growth, it is considered imperative to undertake new initiatives. In this context, all aspects of implementation of the Family Welfare Programme are being looked into. This involves gearing up of the entire implementation machinery in close consultation with State, UT Governments, greater emphasis on maternal and Child health care programme, launching of innovative Information, Education and Communication efforts, improvement in the quality of services, better arrangements for supply and distribution of contraceptives at the doorsteps of acceptors, increased coverage of younger couples with high fertility potential under spacing methods of contraception, institutionalisation of mechanisms for inter-sectoral co-ordination and initiatives to seek involvement of Non-Governmental Organisations in supplementing and complementing Government efforts in the delivery of Family Welfare services and generation of demand for these services.

Deaths due to Mysterious Disease in Delhi

813. **Shri Yashwantrao Patil:**
Prof. K. V. Thomas:

Will the Minister of Health and Family Welfare be pleased to state :

(a) whether it is a fact that a mysterious disease has claimed seventeen lives during the past one week in Delhi ;

(b) whether the symptoms in all the cases have been similar ;

(c) the number of patients suffering from the disease admitted in the various hospitals in Delhi ; and

(d) if so, what action has been taken to prevent the spread of disease in Delhi and neighbouring areas ?

The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha) : (a) to (d) : A number of cases were admitted to some of the hospitals of Delhi during the last week of June and first 10 days of July, 1991 with high fever and semi-consciousness/unconsciousness. They had no other clinical signs or symptoms to indicate any specific disease. These cases have been diagnosed as heat hyperpyrexia. Thus, the disease cannot be described as mysterious so far as action to prevent the spread of the disease is concerned, experts are of the opinion that as disease is not a communicable one, there are no apprehensions of its spread. Hospital-wise distribution of admission and deaths has been given in the enclosed statement.

STATEMENT

Hospitalwise distribution of admissions and deaths

Hospital	Admissions	Deaths
Dr. R.M.L. Hospital	30	21
Safdarjung Hospital	13	13
Hindu Rao Hospital	1	1
L.H.M.C. Hospital	2	2
Holy Family Hospital	1	1
Deen Dayal Upadhyay Hospital	16	3
A.I.I.M.S.	4	4
TOTAL	67	45